

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 210/MP/2017

Subject : Petition seeking revision of the quoted transmission tariff payable in terms of the Transmission Services Agreement (TSA) for various events occurring after the Bid due date.

Date of Hearing : 14.12.2021

Coram : Shri P. K. Pujari, Chairperson
Shri I.S Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : Kudgi Transmission Ltd. (KTL)

Respondents : Bangalore Electricity Supply Company Ltd. (BESCOM) and Ors.

Parties present : Shri Aditya Jain, Advocate, KTL
Shri Anand K Ganesan Advocate, NTPC
Ms. Swapna Seshadri, Advocate, NTPC
Ms. Ritu Apurva, Advocate, NTPC
Shri Jai Dhanani, Advocate, NTPC
Shri Sriranga Subanna, Advocate, BESCOM
Ms. Sumana Naganand, Advocate, BESCOM
Ms. Medha M. Puranik, Advocate, BESCOM
Ms. Padmalatha, PCKL

Record of Proceedings

Case was called out for virtual hearing.

2. The learned proxy counsel for the Petitioner sought adjournment as the arguing counsel is not available due to personal reasons. Accordingly, the Commission adjourned the matter.

3. The matter shall be listed for hearing in due course for which separate notice will be issued.

By order of the Commission

sd/-
(V. Sreenivas)
Deputy Chief (Law)

